

**DIVISION BENCH**

**ITEM NO. 119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (CAA) No. 8/ALD/2022 in  
CA (CAA) No. 26/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> September,  
2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>GANGA BAG UDYOG PVT LTD &amp; ANR WITH SAB COMPUTING PVT LTD</b>
<b>UNDER SECTION</b>	<b>230/232 of Companies Act 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Jnana Ranjan Dhal, Adv.

*:For the petitioner*

Sh. Rajneesh Kumar Singh, AOL

*:For the Official Liquidator*

**ORDER**

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 29<sup>th</sup> November, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**26<sup>th</sup> September, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*